

ITEM NO.109

COURT NO.1

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).7391-7395/2013

STATE OF HARYANA & ANR. ETC.

Appellant(s)

VERSUS

MOHINDER SINGH & ORS. ETC.

Respondent(s)

(With appln.(s) for impleadment and intervention and impleadment as party respondent and exemption from filing official English translation and impleadment and application for direction in C.A.No.7391 of 2013 and interim relief and office report)

WITH

SLP(C) Nos.6159-6163/2014

(With appln.(s) for permission to file additional documents and Interim Relief)

C.A. No.8993/2014

Date : 19/01/2017 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Ms.Indu Malhotra, Sr.Adv.  
Mr.B.K.Satiya, Adv.  
Mr.Prashant Singh, Adv.  
Dr. Monika Gusain, Adv.

Mr. Vipin Kumar Jai, Adv.

For Respondent(s) Mr.Manjeet Singh, Sr.Adv.  
Mrs.Vivekta Singh, Adv.  
Mr.Tarjeet Singh, Adv.  
Mr.Sanjay Kumar Rathee, Adv.  
Mr.Yogendra Verma, Adv.  
Mr. Satyendra Kumar, Adv.

Mr.Jasbir Singh Malik, Adv.

Ms. Usha Nandini. V, Adv.

Dr. Kailash Chand, Adv.

Mr.Sanjay Malik, Adv.

Mr.Suresh Sharma, Adv.

Mr.Suraj Prakash Ahlawat, Adv.

Mr. Bankey Bihari Sharma, Adv.

Mr.L.R.Khatana, Adv.  
Mr. Sudhir Naagar, Adv.

Upon hearing the counsel the Court made the following  
O R D E R

Arguments of Ms.Indu Malhotra, learned senior counsel for  
the appellants, heard, which remained inconclusive.

List on 24.01.2017 as part-heard.

To be taken up as Item No.1.

(SATISH KUMAR YADAV)  
AR-CUM-PS

(RENUKA SADANA)  
ASSISTANT REGISTRAR